

Housing and Supply, Director of Estates and the Assistant Financial Adviser.

(b) The Committee meets are often as necessary; in fact, recently it has been meeting once a fortnight or even oftener.

(c) 42 applications were received during the current year. Out of these, 13 officers have been declared as eligible for Government accommodation.

(d) A case normally takes three to four weeks for disposal but at times longer periods are involved if the information furnished by the officer is not complete or if the Committee desires to have certain particulars not previously furnished by the officers.

Accommodation for Government Employees

1477. { Shri Nath Pal:
Shri S. M. Banerjee:

Will the Minister of Works, Housing and Supply be pleased to state the number of Central Government Officers in Class I, Class II and Class III posts who either themselves or whose parents or any dependent relations own houses in New Delhi/Delhi, but who are occupying accommodation allotted by the Directorate of Estates, Government of India in New Delhi/Delhi, Class-wise and Ministry-wise?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): A statement showing the required information (Ministry-wise and Class-wise) is laid on the Table of the House. [See Appendix III, annexure No. 36].

Unauthorised Constructions in Refugee Markets in Delhi

1478. { Shri Ram Krishan Gupta:
Shri N. M. Deb:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state the nature of steps taken or

proposed to be taken against the shop-keepers who have made unauthorised constructions in Khanna Market, Shankar Market and other refugee markets of Delhi?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): This is a matter which concerns the Local Administration or the local body concerned. The position in Delhi is no different than in any other State.

Strike at Bombay Port

1479. Shri P. G. Deb: Will the Minister of Labour and Employment be pleased to state:

(a) whether any strike took place at Bombay Port on the 27th October, 1959; and

(b) if so, the reasons therefor?

The Deputy Minister of Labour (Shri Abd All): (a) Yes.

(b). The strike was reported to be a protest against the alleged delay in the settlement of certain demands made on behalf of the workmen of the Bombay Port Trust.

Handicrafts Museum in New Delhi

1480. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) whether a Handicrafts Museum is to be established in New Delhi; and

(b) if so, what is the total amount to be spent?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The All India Handicrafts Board is already running a Handicrafts Museum in New Delhi since the year 1954. The Museum is, at present, housed in a private rented building at Janpath. An expenditure of about Rs. 3,05,000 has been incurred so far on the purchase of exhibits and equipments etc. for the Museum.